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Declaration of Assets and Liabilities

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\sim \sim 11	Year Long
1, Grawnow Gupta , son/daughter/wif	e or Shi Brokash Gusta
aged 25 years, belonging to Suhos	Vidha Solka Sportiat
service and presently working as	bit
give herein below the details of the assets (immovable, mo-	vable, bank balance, etc.) of
myself, my spouse and dependants*:	

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

211/02/22

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	30,000	Nil	1/6/	Nil	Nil
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Nid	Mil	Nil	Nil	Nd
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Mil	Nil
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	Nul	Nil	Mil
(v)	Motor Vehicles (details of make, etc.)	Dikl Pasion Ro BROIFG	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Grald 5 gm 25,000	Hil	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	1,00,000	Nil	KW	kun	NU

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	M	Nil	Nil	Nil	Nil
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Mil	Mil
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nid	Nil	Nel	Nil	Nil
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	M	Nul	Nil	Mil	Mil
(v)	Others (such as interest in property)	Nuil	Nil	Nu	lui I	Mul

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	\U	Ku/
	(ii) Loans from financial institutions	Ni	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Mil	Mil
	(b) dues to departments dealing with supply of water	MI	Mil
	(c) dues to departments dealing with supply of electricity	Nil	Next

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	(d) dues to departments dealing with telephones	Nh/	Mit
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Mil	Nil
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil CSYPG 1477R	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(III) Sales Tax [Only in case of proprietary business]	Wil	Mil
	(iv) Property Tax	W	NA

C. Personal Detail GPF/CPF/PRAN No. 110105365687 Gender :-Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre f. (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District I hereby declare that the above details are true to the best of my knowledge and belief.

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Name of Employee: Gaway Gu

Designation: ... Ol

Department: Behan Midha Salka Scoretariat

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.